

ITEM NO.10

COURT NO.11

SECTION II-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 13423/2024

(Arising out of impugned final judgment and order dated 20-08-2024 in CRMA No. 15771/2024 passed by the High Court Of Gujarat At Ahmedabad)

SANDHAV VAJUBHAI BACHUBHAI (SENDHAV VAJUBHAI BACHUBHAI)

Petitioner(s)

VERSUS

STATE OF GUJARAT

Respondent(s)

(FOR ADMISSION and IA No.222937/2024-EXEMPTION FROM FILING O.T.)

Date : 04-11-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Somesh Chandra Jha, AOR
Mr. A S Timbalia, Adv.
Ms. Saumya Dwivedi, Adv.
Mr. Animesh Rajoriya, Adv.

For Respondent(s) Ms. Swati Ghildiyal, AOR
Ms. Devyani Bhatt, Adv.
Ms. Srujana Suman Mund, Adv.

Ms. Vijay Lakshmi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 19.11.2024. Counter affidavit, if any, shall be filed by the respondent in the meanwhile.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)